

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JABALPUR BENCH**  
**CIRCUIT COURT SITTING AT INDORE**

**CONTEMPT PETITION NO. 42 OF 2006**  
**IN ORIGINAL APPLICATION NO. 736 OF 2005**

Indore, this the 21<sup>st</sup> day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Kamlabai & Devibai,  
Daughters of late –  
Kanhiyalal, F/M Sabarmati.

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**Applicants**

(By Advocate – Shri A.N. Bhatt)

**V e r s u s**

The Union of India & Ors.  
Through :

1. Shri R.K. Rao,  
Ghe General Manager,  
Western Railway,  
Churchgate – Mumbai – 20.

2. Shri P.K. Sharma,  
Divisional Rail Manager,  
Western Railway,  
Rajkot.

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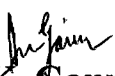
**Respondents**

(By Advocate – None)

**ORDER (Oral)**

**By Dr. G.C. Srivastava, Vice Chairman –**

The learned counsel for the applicants submitted that the respondents have already complied with the order of this Tribunal passed in Original Application No. 736 of 2005 on 17<sup>th</sup> October, 2005. In view of this the present Contempt Petition has become infructuous and is dismissed as infructuous.

  
(A.K. Gaur)  
Judicial Member  
"SA"

  
(Dr. G.C. Srivastava)  
Vice Chairman